

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/7431 /A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Smti. Geeta Baishya Changkakati,  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati the 17<sup>th</sup> December, 2019.

Sub: **Vehicle Permission.**

Ref:- Letter No. **F.C. XII-1-2019/532/E dtd. 11.12.2019**

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to take the official vehicle to Guwahati from Dhubri during the period from 19.12.2019 till the morning of 02.01.2020, at your own cost, as prayed for.

Yours faithfully,

*sdt*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-83/1994/7432 /A, dated 17.12.19

Copy forwarded for information to:

1. The Systems Analyst, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

*Rdgs*